

*Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, Srinagar/Jammu*

Notification

Srinagar, the 03rd July, 2020

S.O. 209 In exercise of the powers conferred by proviso to Sub Section (2) of Section (3) of the Jammu and Kashmir Municipal Act, 2000, the Lieutenant Governor of the Union Territory of Jammu and Kashmir is pleased to upgrade the following Municipal Committees as Municipal Councils, falling under the jurisdiction of Directorate of Urban Local Bodies, Jammu/ Kashmir and their subsequent inclusion under Schedule I of the J&K Municipal Act, 2000, namely:-

S. No.	Name of the Municipal Committee	Upgraded As
1	Municipal Committee, Kulgam	Municipal Council, Kulgam
2	Municipal Committee, Pulwama	Municipal Council, Pulwama
3	Municipal Committee, Shopian	Municipal Council, Shopian
4	Municipal Committee, Ganderbal	Municipal Council, Ganderbal
5	Municipal Committee, Budgam	Municipal Council, Budgam
6	Municipal Committee, Bandipora	Municipal Council, Bandipora
7	Municipal Committee, Kupwara	Municipal Council, Kupwara
8	Municipal Committee, Reasi	Municipal Council, Reasi
9	Municipal Committee, Doda	Municipal Council, Doda
10	Municipal Committee, Samba	Municipal Council, Samba
11	Municipal Committee, Kishtwar	Municipal Council, Kishtwar
12	Municipal Committee, Ramban	Municipal Council, Ramban
13	Municipal Committee, Rajouri	Municipal Council, Rajouri

Qm

By Order of the Lieutenant Governor.

Sd/-

Principal Secretary to Government,
Housing & Urban Dev. Department.

No:- HUD/LSG/ULBJK/30/2020

Dated:- 03.07.2020

Copy to the :-

1. All Financial Commissioners.
2. All Principal Secretaries to the Government.
3. All Commissioner/Secretaries to the Government.
4. Divisional Commissioner, Jammu/Kashmir.
5. All Secretaries to the Government.
6. Municipal Commissioner(s), JMC/SMC.
7. Director, Urban Local Bodies, Jammu/Kashmir.
8. Special Secretary to Chief Secretary.

9. All concerned deputy Commissioners, with the request to affix this notification in his/her office.
10. General Manager, Government Press, Jammu/Srinagar for publication in the Gazette Notification.
11. Private Secretary to Advisor (S) to Lieutenant Governor.
12. Private Secretary to Advisor (F) to Lieutenant Governor.
13. Private Secretary to Advisor (B) to Lieutenant Governor.
14. Private Secretary to Advisor (BK) to Lieutenant Governor.
15. Private Secretary to Chief Secretary.
16. Private Secretary to Principal Secretary to Govt. H&UDD.
17. Website In-charge, H& UDD.
18. S.O. file (w.2.s.c.).



(Syed Nazir Ahmad)

Under Secretary to Government,
Housing & Urban Development Department.